

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1693**

TO BE ANSWERED ON THE 06TH MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)

THREAT OF ATTACK BY JIHADI GROUPS

1693. SHRI B. SENGUTTUVAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the US intelligence has given input that Pakistan is likely to foment terrorist activities on the soil of India in future arising from a variety of factors, such as India's close proximity to the US and Israel, US condemning Pakistan for aiding terror outfits, the global success of Indian diplomacy etc.;

(b) if so, the details thereof;

(c) the details of jihadi terrorist outfits based in Pakistan, Bangladesh, Sri Lanka, Nepal and Bhutan which operate against India;

(d) the measures taken to neutralize such threats;

(e) whether the Government would proceed against the Members of J&K Legislative Assembly who have openly voiced their support for Pakistan and its Chief Minister that dialogue with Pakistan is the only option to restore peace in Kashmir; and

(f) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAM GANGARAM AHIR)**

(a) & (b) : India and the USA have ongoing cooperation in the field of Counter Terrorism and the relevant inputs are shared from time to time.

(c) & (d): Terrorists outfits such as Lashkar-e-Toiba (LeT), Jaish-e-Mohammad (JeM), Hizbul-Mujahideen (HM), Al-Badr and Jama'atul Mujahideen Bangladesh (JMB) etc. have been operating against India. In order to avert

terror attacks in India, there exists close and effective coordination between intelligence and security agencies at the Centre and the State level. The Multi Agency Centre (MAC) has been strengthened and re-organized to enable it to function on 24x7 basis for real time collation and sharing of intelligence with other Intelligence Agencies and States. The border control has also been strengthened through establishment of observation posts, border fencing, flood lighting and deployment of modern /hi-tech equipments.

(e) & (f): Suitable action is taken by the Law Enforcement Agencies on any reported violation of Law.
